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Title: Introduction of the Constitution (Amendment) Bill, 2017 (*Amendment of article 348*).

श्री ओम बिरला (कोटा) : महोदय, मैं प्रस्ताव करता हूँ कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए।

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री ओम बिरला : मैं विधेयक पुरःस्थापित करता हूँ।

HON. DEPUTY-SPEAKER: Item No. 165.

Shrimati Darshana Vikram Jardosh – Not present

Item No. 166.

Shrimati Darshana Vikram Jardosh – Not present

Item No. 167.

Shrimati Darshana Vikram Jardosh -- Not present.

Item No. 168.

Shri Ninong Ering --- Not present

Item No. 169.

Dr. Kirit Somaiya – Not present

Item. No. 170.

Dr. Manoj Rajoria – Not present

Item No. 171.

Dr. Manoj Rajoria – Not present